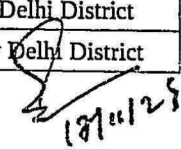


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NEW DELHI DISTRICT**  
**PATIALA HOUSE COURTS: NEW DELHI**

**ORDER**

In super-session of all earlier orders and in pursuance of the provisions of sub-section (1) and (2) of section 5 of the Right to Information Act, 2005 (22 of 2005), read with rules ('F' & 'G') of Delhi District Courts, (Right to information) Rules, 2008, the following officials are hereby designated as Public Information Officer and Assistant Public Information Officer for New Delhi District, Patiala House Courts, New Delhi with immediate effect:-

Sl. No.	Name	Cadre	Designated as
1	Sh. Girdhar Gopal	Administrative Officer (Judl.)	PIO, New Delhi District
2	Sh. Sanjay Kumar Sharma	Sr. Judicial Assistant	APIO, New Delhi District

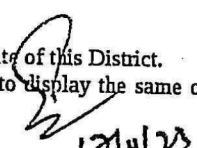
  
(Sanjay Garg-I)  
Principal District & Sessions Judge  
New Delhi District  
Patiala House Courts, New Delhi

No. 12854-12942 /Admn./Pr.D&SJ/NDD/PHC/ND/2023

Dated, the 18/11/23

**Copy forwarded for Information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Ld. Principal District & Sessions Judges, Delhi/New Delhi.
4. The First Appellate Authority & Link Appellate Authority (RTI), NDD, PHC, ND.
5. The Transparency Officer (RTI), NDD, PHC, ND.
6. All the Judicial Officers in New Delhi District.
7. The Secretary (AR), Administrative Reforms Deptt., 7th Level, 'C' Wing, Delhi Secretariat, Govt. of NCT of Delhi, New Delhi.
8. The Secretary, Central Information Commission, CIC Bhawan, Baba Gang Nath Marg, Old JNU Campus, Munirka, New Delhi-110067.
9. The Hony. Secretary, New Delhi Bar Association, PHC, ND.
10. The PIO/APIO, NDD, PHC, ND.
11. All the Branch In-Charges, NDD, PHC, ND.
12. Website Committee (Hindi & English), THC, with the request to upload the same on the website of the Court.
13. The PS to the undersigned.
14. The APRO, New Delhi District, PHC, ND.
15. The Br. Incharge, Computer Branch, NDD, for upload the same on the website of this District.
16. The Br. Incharge, Caretaking Branch, NDD, PHC, ND with the direction to display the same on the Notice Board.

  
Principal District & Sessions Judge,  
New Delhi District,  
Patiala House Courts, New Delhi.